

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) :

(a) The total production of sugarcane in Haryana during the crop year 1996-97 (July-June) is estimated as 95.30 lakh tonnes.

(b) As on 31.3.97, there were 13 installed sugar mills in the State of Haryana. Of these, 2 are in the private sector and 10 in the cooperative sector.

(c) to (f) During the last three years, the percentage drawal of sugarcane by the sugar mills in Haryana State was in the range of 50.5% to 66.7%. Besides, about 10 to 12% of sugarcane is utilised for seed & chewing purposes. Keeping in view, the surplus availability of sugarcane, the Government of India have already issued 3 letters of intent for setting up of new sugar factories and 7 for expansion in the existing units.

Agitations for separate States

4879. SHRI DADA BABURAO PARANJPE:
SHRI R. B. RAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various organisations in different parts of the country are agitating for separate States;

(b) if so, the details thereof; and

(c) the attitude of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The Central Government has received resolutions passed by the State Legislatures of Madhya Pradesh and Uttar Pradesh for the creation of new States of Chattisgarh and Uttaranchal respectively. Demands from various quarters have also been received for the creation of separate States of Jharkhand, Poorvanchal, Bodoland, Gorkhaland, Bundelkhand and Vidarbha, etc.

The policy of the Government is to advance the principles of political, administrative and economic federalism, as a consequence of which the benefits of development are expected to percolate down much faster to the hitherto underdeveloped regions of the country from which the demands for Statehood are emanating.

Chief Ministers' Meeting

4880. SHRI MOHAN RAWALE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government proposed to call a meeting of Chief Ministers to seek their cooperation in protecting the wildlife of the country as well as the National Parks;

(b) if so, whether the said meeting of Chief Ministers has since been convened;

(c) the outcome of the discussions held in the meeting; and

(d) if not, the time by which it is proposed to hold the meeting of Chief Ministers in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The Chief Minister have been requested by the Prime Minister to review the situation of wildlife conservation of their States and after getting feedbacks from them, the meeting will be convened.

Role of NGOs

4881. SHRI BIJOY HANDIQUE : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government contemplate to restrict the role and scope of services of the non-Government Organisations (NGOs) in implementing development and welfare projects; and

(b) if so, the reasons therefor and whether an alternative agency has been evolved for working as a bridge between the people and the authorities for effective implementation of Government policies and programmes?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir. The approach paper to the 9th Five Year Plan states that Government will seek active partnership with the Voluntary Sector in organising and promoting self help Groups and peoples institutions in order to ensure greater peoples participation in economic development.

(b) There is no single agency which provides a link between people and the authorities for effective implementation of Government policy and programmes.

NGOs are involved in various sectors and individual Ministries/Departments have their own Mechanism/agency for funding NGOs. The Central Social Welfare Board and CAPART are two national level agencies supporting NGOs. In addition people's involvement is sought through Panchayati Raj Institution (PRIs).

Old Wheat Stocks

4882. DR. T. SUBBARAMI REDDY : Will the Minister of FOOD be pleased to state:

(a) whether the Food Corporation of India has ordered the moving of old wheat stocks from other States to the wheat growing States of Madhya Pradesh and Rajasthan;

(b) if so, whether this is clear that the FCI has not been able to procure the wheat according to the projected targets;

(c) if so, whether by the FCI headquarters orders have already been issued for shifting of 1.5 lakh tonnes of wheat from Maharashtra;

(d) whether the Government are also considering that imports of wheat may be put into Maharashtra and Gujarat States godowns;

(e) whether serious situation has arisen out of the shortage of godowns for keeping the imported wheat; and

(f) if so, the necessary steps being taken to stock the imported wheat and also the wheat locally procured by the Government?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) :

(a) Yes, Sir. 9.96 lakh tonnes wheat for MP and 6.75 lakh tonnes wheat for Rajasthan procured in Punjab and Haryana during 1994-95 and 1995-96 crop years was planned for movement to these States during the year 1996-97 as these States, though wheat growing States, are not self-sufficient for meeting their wheat requirements. Against this planning, the actual materialisation of wheat for M.P. and Rajasthan was to the extent of 6.22 and 5.61 lakh tonnes respectively.

(b) So far (1.5.1997), FCI has procured 20085 MTs and 3626 MTs of wheat in Rajasthan and M.P. respectively during the current rabi marketing season 1997-98. The procurement in Rajasthan compared to corresponding period of last year is less in the current rabi season.

(c) 60,000 MTs indigenous wheat each during March, 1997 and April 1997 was ordered to be moved from Maharashtra to M.P.

(d) Yes, Sir. Since the discharging ports are situated on the West coast of India and the East coast of India including Maharashtra and Gujarat, the discharged wheat cargo is being moved to Food Corporation of India godowns situated in these States. Moreover, imported wheat stock is also being issued in non-wheat growing areas of Maharashtra and Gujarat.

(e) No, Sir. Food Corporation of India is having adequate storage capacity to store imported wheat as well as indigenous wheat and rice.

(f) Instructions have been issued to field offices to hire the additional storage capacity if required from Central/ State Government agencies and private parties so as to accommodate foodgrains wherever found necessary.

Wheat Procurement Prices

4883. SHRI VIJAY GOEL : Will the Minister of FOOD be pleased to state:

(a) the price of wheat in big open markets like Hapur and the current procurement price fixed by the Government including bonus per quintal;

(b) the manner in which the Government expect to achieve its target of wheat procurement in the light of wide difference between the two prices;

(c) whether the Government considered the option of withholding Bank credit to private traders for stocking the foodgrains which would considerable restrain their holding capacity; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) :

(a) The price of wheat quoted in the mandies of major wheat procuring States on 1.5.97 ranged between Rs. 475 to Rs. 850 per quintal. The minimum support prices notified by Government for wheat during the current Rabi Marketing Season (1997-98) is Rs. 415/- per quintal. In addition, Government has announced a bonus of Rs. 60/- per quintal for the wheat sold to procuring agencies during the period from 17.3.97 to 10.6.97

(b) The price of wheat in most of the wheat procuring States has come down to the level of the price being paid by the Government procuring agencies which is Rs. 475/- per quintal inclusive of the Central bonus.

A quantity of 20.29 lakh tonnes has already been procured for Central pool (as on 2.5.97) in the current Rabi Marketing Season 1997-98. It is expected that with the